Scheme, Scheduled Tribes must be benefited at least to the extent of the proportion of their strength in the local population.

Implementation of welfare schemes in AP

- 1923. SHRI NANDI YELLAIAH. Will the Minister of URBAN EMPLOYMENT AND POVERTY ALLEVIATION be pleased to state:
- (a) whether Government have undertaken review of the implementation of Swarna Jayanti Shahari Rojgar Yojana, Valmiki Ambedkar Awas Yojna, National Scheme for Liberation and Rehabilitation of Scavengers and their dependents, Integrated Low Cost Sanitation and Night Shelter for Urban Shelterless in Andhra Pradesh;
- (b) if so, the conclusions thereof, indicating the achievements under these projects; and
- (c) the number of persons/families benefited during the last three years from each of these schemes?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN): (a) and (b) The Schemes are mainly being reviewed/monitored through Quarterly Progress Report received from States/UTs through field visits of senior officers as well as by holding meetings with the States/UTs/various stake holders. As a result of this, Valmiki Ambedkar Awas Yojna (VAMBAY) has been subsumed in the Integrated Housing & Slum Development Programme (IHSDP) that was launched along with the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) on 3-12-2005. Various suggestions received for modification of the VAMBAY guideline and the outcome of the review meetings have been appropriately incorporated in the guidelines of IHSDP. Further the Night Shelter Scheme has been transferred to the State Sector with effect from 1-4-2005.

(c) The details of various achivements and number of persons benefited etc. under each of the schemes, during the last three years, are given in the enclosed Statement.

RAJYA SABHA

Statement

Implementation of Welfare Scheme In Andhra Pradesh

(i) Achievements under Swarna Jayanti Shahari Rozgar Yojana (SJSRY) in Andhra Pradesh during the last three years are as under—

| Year | No. of urban poor imparted skill training | No. of mandays generated in (lakhs) |
|-----------|---|---|
| 2002-2003 | 8611 | 1.70 |
| 2003-2004 | 5635 | 1.94 |
| 2004-2005 | 4376 | 6.11 |

(ii) Achievements under Valmiki Ambedkar Awas Yojana (VAMBAY) in the State of Andhra Pradesh during the last three years are as under:—

| Year | No. of dwelling Units Covered | Toilet seats Covered |
|-----------|----------------------------------|-------------------------|
| 2002-2003 | 20901 | 392 0 |
| 2003-2004 | 27523 | 0 |
| 2004-2005 | 16148 | |

(iii) Achievements under National Scheme of Liberation and Rehabilitation of Scavengers and their Dependents (NSLRS) in the State of Andhra Pradesh during the last three years are as under:—

| Year | Beneficiaries Assisted for Training | Beneficiaries Assisted for Rehabilitation |
|-----------|-------------------------------------|---|
| 2002-2003 | 660 | ** |
| 2003-2004 | ** | 3243 |
| 2004-2005 | | |

For the year 2002-2003 and 2004-2005 no information has been furnished by the State.

(iv) Achievements under Integrated Low Cost Sanitation Scheme (ILCS) in the State of Andhra Pradesh during the last three years are as under:—

RAJYA SABHA

| Year | No. of wet latrines constructed | |
|-----------|---------------------------------|--|
| 2002-2003 | 66185 | |
| 2003-2004 | NIL | |
| 2004-2005 | 133167 | |

(v) As regards implementation of Night Shelter Scheme in the State of Andhra Pradesh, it is stated that this scheme was a demand driven scheme. No proposal for construction of Night Shelter was received from Andhra Pradesh during the last three years. Further this scheme has now been transferred to State Sector from 1-4-2005.

Percentage of BPL people

1924. DR. GYAN PRAKASH PILANIA: Will the Minister of URBAN EMPLOYMENT AND POVERTY ALLEVIATION be pleased to State:

- (a) the percentage of people living below poverty line in India and the State of Rajasthan (urban and rural break-up);
 - (b) the percentage of families who have so far been assisted under SJSRY;
 - (c) the number of such families who could actually be brought above poverty level;
- (d) whether Government have launched any new schemes for poverty alleviation in urban areas;
- (e) if so, the salient features thereof including the amount allocated and utilized, scheme-wise:
 - (f) whether any achievements were made under the new schemes; and
 - (g) if so, the details thereof, particularly with reference to Rajasthan?